

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 30.12.2019

CAUSE LIST - 2

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 48/BB/2018	For report of Liquidator – Liquidation	Sec 9 of I&B Code 2016	Vishwas Concrete Pvt Ltd	Perikal Arjun J Sagar Associates	Pranee Infrastructures Pvt Ltd	Shri Vinod Sunder Raman, Liquidator

ADVOCATE FOR PETITIONER/s:

ADVOCATE FOR RESPONDENT/s:

VINOD SUNDER RAMAN
LIQUIDATOR IN PERSON
(9845886410)

Vinod

ORDER

Heard Shri Vinod Sunder Raman (Liquidator in Person), learned Liquidator. Post the case on **30.01.2020.**

Shri

MEMBER(T)

Shruthi

Vinod

MEMBER(J)

Verified

[Signature]
Court Officer